

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO - 1082
ANSWERED ON – 31/07/2024

PMKVY 2.0 TARGETS

1082 . SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:-

- (a) the details of targets given to various training partners in the country under PMKVY 2.0, State-wise, training partner-wise, district-wise for Punjab;
- (b) the fund allocated, fund released and fund utilised under PMKVY 2.0;
- (c) the details of youth trained and placed under PMKVY and PMKVY 2.0 in last three years, Training partner wise, State-wise and district-wise for Punjab; and
- (d) the details of training partner who failed to complete the compliance of training placement or any other criteria of the PMKVY in last three years and action taken thereon?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) Ministry of Skill Development and Entrepreneurship (MSDE) launched Pradhan Mantri Kaushal Vikas Yojana 2.0 (PMKVY 2.0) (2016-2020), to train one crore people under Short-Term Training (STT) and up-skilling and re-skilling through Recognition of Prior Learning (RPL) across the country over four years (2016-2020). Initially, targets were earmarked State-wise under PMKVY 2.0, as given in *Annexure I*. However, the targets were later revised based on market demand. There was no training partner-wise and district-wise allocation of targets provisioned under the scheme.

(b) Under PMKVY 2.0, there were two components: Centrally Sponsored Centrally Managed (CSCM) component, implemented through the National Skill Development Corporation (NSDC), and Centrally Sponsored State Managed (CSSM) component, implemented through the States Skill Development Missions (SSDM) of various states. In the CSCM component of PMKVY, there was no provision for state-wise fund allocation. However, under the CSSM component, funds were allocated to the States/UTs. Under CSCM component of PMKVY 2.0, Rs. 6,611.02 cr. was released, out of which, Rs. 6,525.04 cr. was utilized. Under CSSM component of PMKVY 2.0, Rs. 2,419.14 cr. was allocated, out of which Rs. 1,257.91 cr. and Rs. 980.11 cr. were released and utilized respectively.

(c) Under PMKVY, placement opportunities have been provided to STT certified candidates, and RPL involves the process of certification of already existing skills. The details of candidates trained and reported placed under PMKVY during the last three years (2021-22 to 2023-24), State Wise, Training Partner wise is given at *Annexure II* and *Annexure III* respectively. The details of candidates trained and reported placed under PMKVY 2.0 during the last three years (2021-22 to 2023-24), State Wise, Training Partner wise is given at *Annexure IV* and *Annexure V* respectively. The district wise details of candidates trained and reported placed in the State of Punjab under PMKVY and PMKVY 2.0 during the last three (2021-22 to 2023-24) is given at *Annexure VI* and *Annexure VII* respectively. Since the details in aforesaid Annexure II, III, IV, V, VI and VII are too lengthy, it is uploaded on Ministry's website at <https://msde.gov.in/en/useful-links/parl-ques/rajya-sabha>.

(d) Under PMKVY 2.0 and 3.0- STT, the last tranche of total payout is disbursed to training providers only on ensuring placement of the candidates. Under PMKVY 4.0, placement component has been delinked. The details of the Training Partner who did not place the candidates under PMKVY during the last three years are given at *Annexure VIII*. Since the details in aforesaid *Annexure VIII* are too lengthy, it is uploaded on Ministry's website at <https://msde.gov.in/en/useful-links/parl-ques/rajya-sabha>.

Under PMKVY, various processes like attendance monitoring through Aadhaar enabled biometric attendance system, candidate verifications through calls, surprise centre visits, virtual verification of training centres, and outcome based financial pay-outs to training centres have been adopted to ensure the quality training. In case of non-compliance, the training centre is penalized in accordance to the devised penalty matrix. This includes issuance of show cause notice, suspension, financial penalty, warning etc.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA
UNSTARRED QUESTION NO. 1082 TO BE ANSWERED ON 31.07.2024**

State wise details of targets earmarked under PMKVY 2.0.

S.No.	States	Fresh Training (Centre +State Targets)	RPL (Centre Targets)
1	Jammu & Kashmir	138,445	22,153
2	Himachal Pradesh	144,875	15,188
3	Punjab	161,061	83,948
4	Uttarakhand	141,183	24,768
5	Haryana	164,013	61,248
6	Rajasthan	188,857	209,308
7	Uttar Pradesh	417,221	466,477
8	Bihar	262,435	104,745
9	Sikkim	100,532	1,479
10	Arunachal Pradesh	86,370	3,320
11	Nagaland	96,646	3,458
12	Manipur	95,041	6,915
13	Mizoram	107,330	2,568
14	Tripura	108,475	7,649
15	Meghalaya	98,465	4,990
16	Assam	138,316	54,699
17	West Bengal	361,609	502,156
18	Jharkhand	168,789	93,367
19	Odisha	169,890	65,024
20	Chhattisgarh	142,045	84,559
21	Madhya Pradesh	246,024	208,761
22	Gujarat	227,782	225,491
23	Maharashtra	489,152	614,760
24	Andhra Pradesh	189,101	198,541
25	Karnataka	275,601	273,655
26	Goa	137,417	3,791
27	Kerala	209,138	75,378
28	Tamil Nadu	412,334	380,677
29	Telangana	174,471	131,358
30	Delhi	238,995	63,028
31	Andaman Nicobar	12,023	755
32	Chandigarh	30,110	2,454
33	Dadar & Nagar Haveli	11,707	674
34	Lakshadweep	11,759	56
35	Puducherry	31,080	2,098
36	Daman & Diu	11,707	506
Total		6,000,000	4,000,000